

**HIGH COURT OF TRIPURA
AGARTALA**

ORDER

Dated Agartala, the 17th July 2017

The Hon'ble High Court of Tripura has been pleased to order that all the jurisdictional Chief Judicial Magistrates, Sub-Divisional Judicial Magistrates and any other Judicial Magistrates of the First Class, as the case may be, shall exercise the powers conferred upon them under the Railways Act, 1989 and the Railway Property (Unlawful possession) Act, 1966 including the trial of offences under these Acts.

By Order

Sd/-
(S. G. Chattopadhyay)
Registrar General

Memo No.F.44(11)(a)-HC/13-17/12686-731

Dated, Agartala, the 17th July 2017

Copy to:-

1. The LR & Secretary, Law Department, Government of Tripura, Agartala.
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur. They are requested to circulate the same among all the Judicial Magistrate of the First Class under their respective district for their information and compliance.
3. The Registrar (Vigilance), High Court of Tripura, Agartala.
4. The Registrar (Judicial), High Court of Tripura, Agartala.
5. Shri L. Saikia, Chief Commercial Manager/FM, N.F. Railway, Maligaon, Guwahati. This refers to his Letter No.C./415/0/Pt.XII dated 26.04.2017.
6. Shri V. V. Jituri, Chief Commercial Manager/PM, Northeast Frontier Railway, Maligaon, Guwahati-781001, Assam. This refers to his Letter No.C/415/0/Pt.XII dated 06.06.2017.
7. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
8. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
9. The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District.

10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Additional District & Sessions Judge, West Tripura Judicial District, Sonamura & Khowai/Unakoti Judicial District, Kamalpur.
12. The Registrar (Admn), High Court of Tripura, Agartala.
13. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
14. All Deputy Registrars, High Court of Tripura, Agartala.
15. The Chief Librarian, High Court of Tripura, Agartala.
16. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
17. The Secretary to the Registrar General, High Court of Tripura, Agartala.
18. The Sub-divisional Judicial Magistrate, Khowai, Sonamura & Bishalgarh, West Tripura Judicial District/Amarpur, Gomati Judicial District/Sabroom, South Tripura Judicial District/Kamalpur, Gandacherra, Longtharai Valley, Unakoti Judicial District/Kanchanpur, North Tripura Judicial District.
19. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court of Tripura.
20. Concerned File.


13.7.19
Registrar General